## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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### **LOK SABHA**

#### **UNSTARRED QUESTION NO.220**

## TO BE ANSWERED ON FRIDAY THE 15<sup>TH</sup> DECEMBER, 2017 AGRAHAYANA 24, 1939 (SAKA)

#### KRISHI KALYAN CESS

#### 220. SHRI DEEPENDER SINGH HOODA:

Will the Minister of FINANCE be pleased to state:

- (a) the details of Krishi Kalyan Cess (KKC) accrued by the Government along with the amount of cess utilised as on date, head-wise; and
- (b) the amount of KKC that remain unutilised by the respective designated Departments/Agencies along with the reasons for its non-utilisation?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a): Krishi Kalyan Cess (KKC) was introduced in Budget 2016-17. An amount of Rs. 9,000 crore in RE 2016-17 and Rs.10, 800 crore in BE 2017-18 was estimated as collection from this cess receipts. Krishi Kalyan Cess has been subsumed under GST. w.e.f 1<sup>st</sup> July, 2017.

The proceeds have been fully deployed towards meeting expenditure on (i) Interest Subsidy for short term credit to farmers and (ii) Pradhan Mantri Krishi Fasal Bima Yojna.

(b): Does not arise in view of reply at part (a).

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